

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
HYDERABAD**

REGIONAL BENCH – COURT NO – I

Service Tax Appeal No. 3244 of 2012

(Arising out of Order-in-Original No. 17/2012-ST dated 18/07/2012 passed by
Commissioner of Central Excise Hyderabad)

Blue Star Ltd.,

Appellant

1-10-60 to 64 Ashoka Raghupati Chambers,
S.P. Road, Begumpet,
Hyderabad
Telangana-500016

VERSUS

Commissioner of Central Tax,

Respondent

Secunderabad GST

Secunderabad Commissionerate
Kendriya Shulk Bhavan,
L.B. Stadium road, Basheerbagh
Hyderabad
Telangana-500004

APPEARANCE

Ms Radhika Chandrasekhar, Adv for the Appellant
Mr A.V.L.N. Chary, A.R. for the Respondent

**CORAM: HON'BLE MR. S.S. GARG MEMBER (JUDICIAL)
HON'BLE MR. P. VENKATA SUBBA RAO, MEMBER
(TECHNICAL)**

DATE OF HEARING: 10.07.2019

DATE OF DECISION:

The appeal is disposed of. For order, see Final Order in Service
Tax Appeal No. 390 of 2009.

**(S.S.GARG)
MEMBER (JUDICIAL)**

**(P. VENKATA SUBBA RAO)
MEMBER (TECHNICAL)**

